

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 1620/1997

New Delhi this the 2nd day of September, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI S. P. BISWAS, MEMBER (A)

Dharam Pal S/O Sheo Singh,
ASI No. 3671/D, PS Trilok Puri,
Delhi-110096.
R/O Vill. Ghazipur,
P.O. & P.S. Kalyanpuri,
Delhi.

... Applicant

(By Shri Sama Singh, Advocate)

-Versus-

1. Commissioner of Police,
Police Headquarters, MSO Building,
Indraprastha Estate,
New Delhi-110002.

2. Deputy Commissioner of Police,
East District, Biswas Nagar,
Shahdara,
Delhi.

3. Dy. Commissioner of Police
(Vigilance), Police Hqrs.,
MSO Building,
Indraprastha Estate,
New Delhi-110002.

4. Addl. Deputy Commissioner of Police,
East District,
Delhi.

... Respondents

(By Departmental Representative ASI Subhash Chand)

O R D E R (ORAL)

Shri Justice K. M. Agarwal -

By this application, the applicant wants removal
of his name from the secret list of officers of
doubtful integrity by quashing the impugned order
dated 2.9.1996, Annexure-A. The departmental
representative appears before us today and files a
xerox copy of subsequent order dated 21.7.1997 which
shows that the name of the applicant has been removed

[Signature]

from the secret list of persons of doubtful integrity with effect from 25.6.1996. In view of this statement and the order dated 21.7.1997, this O.A. has become infructuous. Accordingly, it is hereby dismissed as having become infructuous.

Let the copy of the order No. 18780-81/VIG./CA dated 21.7.1997 be kept on record.

KM
(K. M. Agarwal)
Chairman

S. P. Biswas
(S. P. Biswas)
Member (A)

/as/